

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/326/ (IB)/2017  
NAME OF THE PETITIONER(S) : INTEGRATE PMC INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SABARI REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter called. No representation on behalf of both the parties. Put up on  
16.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk